

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 170 of 2018 in un-numbered Company App.(AT) (Ins) No. ___ of 2018	Mridula Agarwal Vs Mehndipur Balaji Agriextensions Pvt Ltd	Pawan Shree Agarwal
2.	MA No. 169 of 2018 in un-numbered Company App.(AT) (Ins) No. ___ of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra Developers Pvt Ltd	Pawan Shree Agarwal

Defective Appeals

3.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.26.07.2018/NCLAT/U R/661)	Dinesh Kumar & Ors Vs Kalyanpur Cements Ltd	Kapil Sankhla
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By Order

9 am
22/9/18
Assistant Registrar